

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 11
(IB)-190(PB)/2017

IN THE MATTER OF:

Union Bank of India

.... Applicant/petitioner

Vs.

Era Infra Engineering Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, CIRP

Order delivered on 18.12.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant : Mr. Arijit Mazumdar, Mr. Shamboo Nanda, Ms. Akansha Kaushik, Ms. Arushi Mishra, Advs.

ORDER

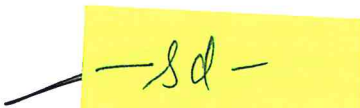
CA-2840(PB)/2019:-

The present application has been filed by the National Institute of Technology, Calicut, Kerala seeking directions against the RP.

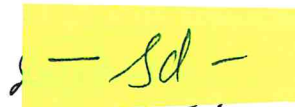
Let notice be issued to the RP Mr. Rajiv Chakraborty for 06.01.2020.

Process dasti as well. Liberty is also granted to serve through other processes including e-mail.

List the matter on 06.01.2020.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)